

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/257/2021

This the 16th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dr. Fatima Hafeez, age 48 years, D/o Late Hafeez-ur-Rehman, R/o H. No. 61, Lane No. 3, Vidhata nagar, Bathindi, Jammu-181152.

(Advocate:- Mr. Danish Butt)

.....Applicant

Versus

1. Union Territory of J&K, through Commissioner/Secretary Education Government of J&K, Civil Secretariat, Jammu-180001.
2. Director School Education, Jammu-181205.
3. Principal, Govt. Higher Secondary School Sunjwan, Jammu-181152.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that the respondents are not releasing the salary of applicant w.e.f., February 2020 till date. He submits that the applicant would be satisfied, if a direction is issued to the respondents to release of the salary of the applicant within a stipulated time.

2. We have heard Mr. Danish Butt, learned counsel for the applicant and Mr. Amit Gupta, learned A.A.G. for the respondents and perused the records.
3. Looking to the limited prayer of the applicant, we dispose of the O.A. with direction to the respondents to release the salary of the applicant, if due, as per Rules provided she was working under the muster rolls of the respondents. This exercise is to be completed within a period of three weeks from the date of receipt of certified copy of this order.
4. It is made clear that we have not entered into the merits of the case.
5. No order as to cost.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**